

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.208- IA/561(AHM) 2023
In
C.P.(IB)/135(AHM)2021

Proceedings under Section 10 IBC

IN THE MATTER OF:

Eternal Motors Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 16/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

| | |
|--------------------|----------------------------------|
| For the Applicant | : Mr. Arjun Sheth, Advocate a/w. |
| | : Ms. Kriti Kothari, Advocate |
| For the Respondent | : Ms. Gauri Sethi, Advocate for |
| | : Mr. Ravi Pahwa, Advocate |

ORDER

IA/561(AHM) 2023

Learned Counsel for the applicant, Mr. Arjun Sheth, seeks time to file rejoinder.

Learned Proxy Counsel for the respondent, Ms. Gauri Sethi, appears and requests an adjournment, as the main Counsel is not available today.

At the request of the Counsels, the matter stands adjourned to 19.03.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)